

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN BENCH, PUNE  
ORIGINAL APPLICATION (OA) NO. 148 of 2023

**IN THE MATTER OF:**

Katiya Haidarali Ahmadbahi

.....Petitioner

VERSUS

State of Gujarat & Ors.

.....Respondents

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1.	Affidavit of compliance of order dated 14.11.2025	A to B
2.	<u>Annexure R-14/A.</u> Copy of the Payment Advice reflecting the transaction of Rs.5000/-	1



*[Handwritten signature]*

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN BENCH, PUNE  
ORIGINAL APPLICATION (OA) NO. 148 of 2023

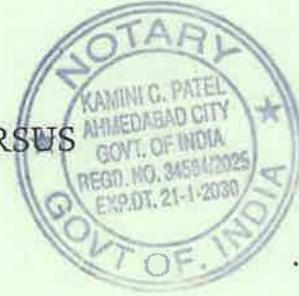
A

IN THE MATTER OF:

Katiya Haidarali Ahmadbahi

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.....Petitioner

.....Respondents

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 14 DEV SALT PRIVATE  
LIMITED IN COMPLIANCE WITH ORDER DATED 14.11.2025**

I, Rajesh Singh, Aged – 42 Adult, presently working as General Manager, Dev Salt Pvt. Ltd. (hereinafter referred to as the “Respondent No. 14”) having its office at Dev House, Near Rajpath Club, Bodakdev, SG Highway, Ahmedabad – 390054, Gujarat, do hereby solemnly affirm and sincerely state as under:

1. I am working as General Manager in the Respondent No. 14 Company and am duly authorized to swear this Affidavit in reply to the captioned Original Application bearing 148 of 2023 (“Original Application”), in my official capacity, on behalf of Respondent No. 14 based on the records of the instant case which are maintained by it and have been available with me.
2. The present Affidavit is being filed for the limited purpose of placing on record the compliance of Order dated 14.11.2025 passed by this Hon’ble Tribunal.
3. It is submitted that in compliance of order dated 14.11.2025, Respondent no. 14- Company has paid the cost on 21.01.2026. Copy of the Payment Advice reflecting the payment of cost is annexed herewith and marked as ANNEXURE – R-14/A.

4. That this Hon'ble Tribunal may be pleased to take on record the compliance of the Order dated 14.11.2025 and be please to take on record the Affidavit-in Reply filed by Respondent no.14.

Date: 27 Jan 2026

Place: Ahmedabad

*[Signature]*

DEPONENT

*[Signature]*

[SATYAM Y. CHHAYA AND GARIMA MALHOTRA]  
[ADVOCATE FOR THE REPSONDENT NO. 14]

Sr. No: A 425 Dt: 27/1/2026

*sd. c. patel*  
KAMINI C. PATEL  
NOTARY  
GOVT. OF INDIA

VERIFICATION

I, Rajesh Singh, Aged – 42 Adult, presently working as General Manager, Dev Salt Pvt. Ltd. (**hereinafter referred to as the “Respondent No. 14”**) having its office at Dev House, Near Rajpath Club, Bodakdev, SG Highway, Ahmedabad – 390054, Gujarat, do hereby solemnly affirm and sincerely state that contents of the Affidavit-in Reply are true and correct to the best of my knowledge and nothing states herein is false and nothing material has been concealed thereform.

*[Signature]*

DEPONENT

27 JAN 2026

SOLEMNLY AFFIRMED  
BEFORE ME

*sd. c. patel*  
KAMINI C. PATEL  
NOTARY  
GOVT. OF INDIA



**260***Annexure R-14/A*

**PAYMENT ADVICE  
DEV SALT PVT LTD  
C/O DEV SALT PRIVATE LIMITED  
88/A PANCHVATI SOCIETY  
JAMNAGAR  
JAMNAGAR, Pin : 000000**

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Beneficiary Name : NGT BAR ASSOCIATION (WESTERN ZONE)  
Beneficiary Code :  
Beneficiary Account Number : 051820110000705  
Beneficiary Address :

Client Reference No : NGT PUNE  
Date : 21/01/2026  
UTR / RRN No : HDFCH00752801125  
Amount : 5000.00  
Amount in Words : Five Thousand Rupees

Dear Sir / Madam,

We have initiated your payment to RBI for the amount of 5000.00 for the services rendered, vide NEFT, for below mentioned details

IFSC Code : BKID0000518  
Beneficiary Bank Name : BANK OF INDIA  
Beneficiary Branch Name : JANGLI MAHARAJ ROAD  
Payment Details 1 :  
Payment Details 2 :  
Payment Details 3 :  
Payment Details 4 :  
Payment Details 5 :  
Payment Details 6 :  
Payment Details 7 :

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This is computer generated advice. Does not require any signature.